

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA NO.19/2023 IN CP No.29/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ROC, UP V/S LITTLE FLOWER LEARNING FOUNDATION & ORS.
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rishabh Govila, Proxy for Sh. Krishna Dev Vyas, Adv. : *For the ROC/ Petitioner*

ORDER

- 1.** Ld. Proxy Counsel, Sh. Rishabh Govila appearing on behalf of ROC/ Petitioner, states that the learned arguing counsel, Sh. Krishna Dev Vyas is not available today, and therefore seeks a short accommodation.
- 2.** Let the matter be adjourned for 11th October, 2023. Pleadings if any, be completed before the next date of hearing.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*